

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 171 OF 2024

IN THE MATTER OF:

**In re: News item titled “Paint factory fire in Delhi’s Alipur claims 11 lives, 4 injured”
appearing in the Times of India dated 16.02.2024**

AMENDED MEMO OF PARTIES (As Per ORDER DATED 13.02.2024)

**In re: In re: News item titled “Paint factory fire in Delhi’s Alipur claims 11 lives, 4
injured” appearing in the Times of India dated 16.02.2024**

VERSUS

- 1. Delhi Pollution Control Committee**
Through its Member Secretary
Mahatma Gandhi Road, P & T Colony,
Civil Lines, Delhi-110054
Email: srscitdpcc.delhi@nic.in **(Respondent no.1)**

- 2. Director of Industrial Safety and Health, Delhi**
Office of The Labour Commissioner,
Government Of N.C.T. Of Delhi,
5, Sham Nath Marg, Delhi – 110054
Ph: 011-23962823
Email: labjlc2.delhi@nic.in **(Respondent no. 2)**

- 3. District Magistrate, North Delhi**
Room No-1, DM Office Complex, Alipur, Delhi-110036
Ph: 011-27203048
Email: dcnorth@nic.in **(Respondent no. 3)**

- 4. Central Pollution Control Board**
Through its Member Secretary
East Arjun Nagar, Parivesh Bhawan, Delhi-110032
Email: mccb.cpcb@nic.in **(Respondent no. 4)**